

(5) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1978-79 along with Audit Report thereon.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (5) above.

[Placed in Library. See No. LT-2786/81]

(7) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Silchar (Assam) for the year 1979-80 along with Audit Report thereon. [Placed in Library. See No. LT-2787/81]

(8) A copy of the corrected @ Annual Accounts (Hindi @ version) of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1979-80.

(9) A statement (Hindi and English versions) explaining reasons for laying the Annual Accounts mentioned at (8) above.

[Placed in Library. See No. LT-2788/81]

#### COMMITTEE ON PAPERS LAID ON THE TABLE

##### MINUTES

SHRI SHIV KUMAR SINGH THAKUR (Khandwa): I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Eighth Report.

12.19 hrs.

#### MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(1) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Plantations Labour (Amendment) Bill, 1981, which has been passed by the Rajya Sabha at its sitting held on the 3rd September, 1981."

(2) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Arms (Amendment) Bill, 1981, which has been passed by the Rajya Sabha at its sitting held on the 8th September, 1981."

(3) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Cine-workers Welfares ~~Case~~ Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 3rd September, 1981, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(4) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 8th September, 1981, agreed without any amendment to the

@ Annual Accounts, both Hindi and English versions were laid on the 23rd March, 1981. Corrected Annual Accounts in Hindi are being laid because of mistakes in Hindi version.